## Financial assistance under post matric scholarship to OBCs

2120. SHRI AAYANUR MANJUNATHA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government has received any proposals from State Governments including Karnataka for sanction and release of financial assistance under Post Matric Scholarship for Other Backward Classes (OBCs) and reimbursement of amount spent on the scholarship of Vimukh Jati and Nomadic Tribes (VJNT), OBC and Scheduled Castes (SC) during the financial year;
  - (b) if so, the details thereof;
  - (c) the present status of the said proposals; and
  - (d) the steps taken/proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) Proposals for release of Central Assistance for current financial year have been received from State Governments of Assam, Bihar, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Sikkim, Tamil Nadu, Tripura, Uttarakhand and UT of Puducherry under the Centrally Sponsored Scheme of Post-Matric Scholarship to the students belonging OBCs (PMS-OBC).

Central Assistance released to State/UTs during 2012-13 under the PMS-OBC Scheme is given in the Statement-I (*See* below).

So far, proposals from State Governments *viz*; Assam, Bihar, Gujarat, Himachal Pradesh, Meghalaya, Sikkim, Tripura, Uttar Pradesh, Uttarakhand and West Bengal have been received during current financial year 2012-13 for Central Assistance under the Centrally Sponsored Scheme of Post Matric Scholarship for SC students (PMS-SC). However, proposal from State Government of Karnataka has not been received yet during the current financial year.

Central Assistance on ad hoc basis released to State/UTs during 2012-13 under the PMS-SC Scheme is given in the Statement-II (See below).

There is no separate Post Matric Scholarship Scheme for Vimukh Jati and Nomadic Tribes (VJNT). However, students of VJNT covered under the SC category and Central Government/State Government/UT Administration list of OBCs are eligible to avail benefits under respective Post Matric Scholarship Schemes.

(c) and (d) Clearance of proposal is an ongoing process and all the complete proposals received in a financial year are processed in accordance with guidelines of the Scheme and the extant financial rules. Central Assistance is released subject to availability of funds.

## Statement-I

Details of State-wise release of Central Assistance under Post-Matric Scholarship to the Students belonging to OBCs (PMS-OBC) during 2012-13

Rs. In lakh

Sl.No. State/ UTs		Central Assistance Released
1.	Andhra Pradesh	1036.00
2	Bihar	1265.00
3.	Goa	18.00
4.	Gujarat	735.00
5.	Haryana	310.00
6.	Jharkhand	400.00
7.	Karnataka	745.00
8.	Madhya Pradesh	3552.00
9.	Maharashtra	1375.00
10.	Rajasthan	835.00
11.	Tamil Nadu	880.00
12.	Uttar Pradesh	2440.00
13.	Uttarakhand	494.00
14.	Assam	1285.00
15.	Tripura	146.00
16.	Sikkim	39.32
	Total	15555.32

## Statement-II

Details of State-wise Central Assistance released to States/UTs on ad-hoc basis under Centrally Sponsored Scheme of Post-Matric Scholarship for SC students during 2012-13:

(Rs in lakh)

Sl.No.	Name of the State/UT	Ad-hoc Central Assistance released during 2012-13
1	2	3
1.	Andhra Pradesh	7900.78
2.	Assam	750.00
3.	Bihar	835.24
4.	Chhattisarh	498.78
5.	Goa	2.23
6.	Gujarat	870.60
7.	Haryana	579.68
8.	Himachal Pradesh	89.25
9.	Jammu and Kashmir	67.60
10.	Jharkhand	82.68
11.	Karnataka	3029.80
12.	Madhya Pradesh	1473.78
13	Maharashtra	3215.80
14.	Manipur	176.10
15	Meghalaya	6.20
16.	Odisha	344.17
17.	Punjab	398.92
18.	Rajasthan	1476.58

## Security and stability to senior citizens in Assam

- 2121. SHRI KUMAR DEEPAK DAS: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether Government has provided special unit in every district headquarter hospitals, civil hospitals in the State to facilitate the senior citizens, including in the State of Assam;
- (b) the details of the steps to secure the life and property of senior citizens in Assam as well as North Eastern region;
  - (c) if not, the reasons therefor;
  - (d) if so, the details thereof; and
- (e) the details of steps taken to ensure financial security and stability to senior citizens of the State of Assam?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The Ministry of Health and Family Welfare has implemented the National Programme for Health Care of the Elderly (NPHCE) to address the health related problems of elderly people. Funds have been released to 20 States, including Assam, to provide dedicated health care facilities for